

(ख) नहीं ।

(ग) केन्द्रीय सरकारी भवन भरे हुए हैं तथा उनको ठीक तरह से रखा जा रहा है ।

Emoluments of Members of the Planning Commission

3412. Shri Daljit Singh: Will the Minister of Labour and Employment and Planning be pleased to state the amount being paid to the Chairman and the members of the Planning Commission as their monthly salary and allowances?

The Deputy Minister of Planning (Shri S. N. Mishra): The Deputy Chairman and Members of the Planning Commission draw a monthly salary of Rs. 2,250 pm less 10 per cent voluntary cut which has been accepted by them. In the case of the Prime Minister who is the Chairman of the Planning Commission and the Ministers of Planning, Finance and Defence who are also Members of the Planning Commission, the terms and conditions are governed by the Salaries and Allowances of Ministers Act, 1952.

Export and Import of Films

3413 Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of films imported into India from Japan during 1958-59; and

(b) the total number of films exported to that country during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). Presumably, the question relates to exposed films. Trade in exposed films is recorded in the Trade Accounts in terms of footage and not in numbers. Statement showing imports from and exports to Japan of exposed films during 1958-59 (ending January, 1959) is laid on the Table of the Sabha. [See Appendix VII, annexure No. 16.]

Prime Minister's Visit to Russia

3414. { Shri Raghunath Singh:
Shri Shree Narayan Das:
Shri Aurobindo Ghosal:

Will the Prime Minister be pleased to state whether it is a fact that he is visiting Soviet Russia in summer on the invitation of Mr. Khrushchev?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The Prime Minister received an invitation from Mr. Khrushchev to visit the Soviet Union. In his reply he stated that he would very much like to visit the Soviet Union again but he would not be able to do so this year because of pressure of work in the country.

Sale of Motor Cars

3415 Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have issued fresh instructions about the arrangement for the sale of motor cars to eliminate the mal-practices to which their attention had been drawn;

(b) if so, the nature of the new instructions; and

(c) how far they have reduced the above mal-practices?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir

(b) According to the fresh instructions issued to the automobile manufacturers, every dealer shall maintain an 'Order Register' in the prescribed form in which all orders for the purchase of a motor car shall be entered and fulfilled strictly serially. No dealer shall refuse registration of an order on any ground whatsoever. The 'Order Register' will be open to inspection by customers as well as representatives of the State and Central Governments. In order to ensure that all registration is bona fide the customers are required to furnish to the dealer, alongwith certain particulars as prescribed by